

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 325 OF 2017**

**Dated: 27<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Bharat Aluminium Company Limited</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Chhattisgarh State Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>
Counsel for the Appellant(s)	:	Ms. Jyotsna Khatri Ms. Soumya Singh
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Mr. C.K. Rai Ms. Himanshi Andley for R-1  Ms. Rashmi Singh for R-2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **03.12.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/mk*